

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA UNSTARRED QUESTION NO. 1156 TO BE ANSWERED ON
18.12.2018**

Petroleum, Chemicals and Petrochemicals Sector

1156. SHRI DEVUSINH CHAUHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has received any proposal from the State Governments for assistance to develop/establish petroleum, chemicals and petrochemicals sector;
- (b) if so, the details of proposals received from the States along with the status of these proposals, State-wise;
- (c) whether the Government has any policy/schemes for assistance to promote/establish petroleum, chemicals and petrochemicals sector in the States; and
- (d) if not, whether the Government is planning/considering to launch any scheme of assistance for promotion of petroleum, chemicals and petrochemicals sector?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF
PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND
FERTILIZERS, (RAO INDERTJIT SINGH)**

- (a)& (b): Government of India received proposals from the various State Governments to develop / establish petroleum, chemicals and petrochemicals investment region in the country. Based on the proposals received, the Government of India has approved setting up of 4 Petroleum, Chemicals and Petrochemicals Investment Regions (PCPIRs) in the States of Gujarat

(Dahej), Andhra Pradesh (Vishakhapatnam–Kakinada), Odisha (Paradeep) and Tamil Nadu (Cuddalore- Nagapattinam) with a view to give boost to chemicals and petrochemicals sector. These PCPIRs are at various stages of implementation. The progress made and implementation status is as follow:

1. Gujarat PCPIR: The development plan has been sanctioned. Environment and Coastal Region Zone Clearance has been granted by the Ministry of Environment, Forests and Climate Change for Dahej PCPIR on 14.09.2017. The actual investment (made/ committed) in Gujarat PCPIR is Rs. 90,732 crore and employment for 1.60 lakh persons generated. The Anchor Tenant of the Project i.e. ONGC Petro additions Limited (OPaL)'s cracker was commissioned in March, 2017.

2. Andhra Pradesh PCPIR: Draft Master Plan completed and published. Draft Environmental Impact Assistance Study has been completed. The actual investment (made / committed) in Andhra Pradesh PCPIR is Rs. 43,744 crore and employment for 1.11 lakh persons generated.

3. Odisha PCPIR: The draft Master Plan of Paradeep PCPIR prepared. Environmental Impact Assessment (EIA) initiated. The actual investment (committed) in Paradeep PCPIR is Rs. 45,000 crore and employment for 38,000 persons generated. The anchor project i.e. Indian Oil Corporation Limited (IOCL)'s refinery was commissioned in February, 2016.

4. Tamil Nadu PCPIR: Tamil Nadu Government issued notification of the Tamil Nadu PCPIR on 20.06.2017 notifying the delineated PCPIR area in the Cuddalore and Nagapattinam Districts as a Local Planning Area, under Tamil Nadu Town and Country Planning Act 1971. The actual investment (made / committed) in Tamil Nadu PCPIR is Rs. 8100 crore and employment for around 13,950 persons generated.

(c): Government of India has formulated the PCPIR Policy in April, 2007 to promote the petroleum, chemicals and petrochemicals sectors in the country.

(d): Does not arise.
